

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-520

CP No. - 57/241/242/ND/2020

IA-75/2021, IA-77/2021

IN THE MATTER OF:

M/s Inteco Melting and Casting Technologies GMBH and Vinay Krishana Sethi
& Others **....Applicant**

SECTION

U/s 241-242

Order delivered on 13.03.2023

CORAM:

SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **26.04.2023**.

Sd/-

(Court Officer)